

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

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| PETITION No./IA No. | CP(IBC)/06/KOB/2024 |
| SECTION | SEC 121 (b) & 123 (1) IBC |
| NAME OF PARTIES | STATE BANK OF INDIA V/S SATHEESH BABU V K. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | INDIA LAW |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | |

10 April 2024

ORDER

CP(IBC)/06/KOB/2024

None appears on behalf of the Personal Guarantor.

Learned Counsel, Mr. Vinod P V appears on behalf of the Petitioner through virtual mode and submits that the order dated 14.02.2024 has been challenged before the Hon'ble NCLAT, which is pending for adjudication. The said appeal is stated to be listed on 30.04.2024.

In that view of the matter, list this matter for further consideration on **22.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**